



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday, 11th June 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HON BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

COURT NO: 1

[DIVISION BENCH

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3023/2021 B/O (PDF COPY)	M/S N.F ENTERPRISE AND 2 ORS. Versus UNION BANK OF INDIA AND ANR.	MS. P CHAKRABORTY MS. A DAS	SC, UBI
DETENTION				
2	WP(C)/8224/2019 B/O (PDF COPY)	KAMAL HUSSAIN Versus THE UNION OF INDIA AND 7 ORS.	MRS S N KHANDAKAR MR. M A LASKAR S AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
WITH				
I.A.(Civil)/1001/2020 in WP(C)/8224/2019		MD. KAMAL HUSSAIN Versus THE UNION OF INDIA AND 7 ORS.	MRS S N KHANDAKAR MR. M A LASKAR S AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/1721/2020 B/O (PDF COPY)	SUBED ALI @ SABED ALI Versus THE UNION OF INDIA AND 7 ORS.	MR. P RAHMAN MR A HAQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
ADMISSION				
4	WA/148/2021 B/O (PDF COPY)	MADHAB DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, WATER RESOURCE SC, FINANCE DEPTT.

LEAVE NOTE OF ADVOCATES FOR 11/06/2021

1)	MR. L SHARMA	25-05-2021	To	25-06-2021
2)	MR. R K D CHOUDHURY	09-06-2021	To	20-06-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

[CIVIL BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2970/2021 FIXED	BASAPI KROPI Versus THE STATE OF ASSAM AND 6 ORS	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	GA, ASSAM ASSTT.S.G.I.
2	WP(C)/2976/2021 FIXED	DULUMONI TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. N J KHATANAR	GA, ASSAM SC, EXCISE DEPTT.
3	WP(C)/2990/2021 FIXED	MUKUL KRISHNA MISRA Versus THE STATE OF ASSAM AND 3 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA	SC, EDU
4	WP(C)/3005/2021 FIXED	SANATAN SARKAR AND 11 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR B D DAS MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS. J GHOSH	GA, ASSAM SC, GMC
5	WP(C)/3007/2021 FIXED	UMESH CH. DEKA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. N ANAND MR. A K SINGH	GA, ASSAM SC, PWD
6	WP(C)/3022/2021 B/O (PDF COPY)	SATTAR ALI SK Versus THE STATE OF ASSAM AND 5 ORS	MD H R AHMED	SC, PNRD GA, ASSAM SC, BTC
7	WP(C)/3025/2021 B/O (PDF COPY)	SAILEN KUMAR SHARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA MS. N SHYAMAL MR. A BORO	SC. WATER RESOURCE DEPTT.
8	WP(C)/3032/2021 B/O (PDF COPY)	FATIK BHATTACHARJEE Versus THE STATE OF ASSAM AND 8 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	SC, APDCL SC, GMC SC, G M D A
ADMISSION				
9	WP(C)/2650/2020 WITH WP(C) 7191/2017 (D/O) B/O (PDF COPY)	PABITRA BORA Versus THE STATE OF ASSAM AND 7 ORS	MS. S KHAN MRS. S P HUSSAIN	SC, ELEM. EDU GA, ASSAM MR. S R BORUAH

10 **WITH**
Cont.Cas(C)/192/2018

PABITRA BORA
Versus
MR. BISWAJIT PEGU

MS. S AHMED

MR. D SAIKIA
MR. B J TALUKDAR
MS. R B BORA
MS. N PHUKAN
MS. N PHUKAN
MS. N M SARMA

ORDERS

11 I.A.(Civil)/718/2021
FIXED
in WP(C)/157/2021

SAMORENDRA KR. SENGUPTA
Versus
THE CHAIRMAN AND 4 ORS.

MR D J HALOI

MRS. A GAYAN
ASSTT.S.G.I.

WITH
WP(C)/157/2021

SAMORENDRA KR SENGUPTA
Versus
THE CHAIRMAN AND 4 ORS

MR. S A HUSSAIN
MR D J HALOI

MRS. A GAYAN (R-4)
ASSTT.S.G.I.
MS. R PATHAK (SC, CBSE,
R-5)

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LEAVE NOTE OF ADVOCATES FOR 11/06/2021

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1)	MR. L SHARMA	25-05-2021	To	25-06-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CRIMINAL SINGLE BENCH]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1149/2021 FIXED	MONOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
2	Bail Appln./1193/2021 B/O	HAFIZUR RAHMAN @ HAFIJUR RAHMAN Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR A N AHMED	PP, ASSAM
3	Bail Appln./1203/2021 FIXED	JAY PRAKESH SAH @ JOI PRAKESH SHAH @ PAPU Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
<u>MOTION</u>				
4	AB/806/2021 B/O	MEHDI ALAM Versus THE STATE OF ASSAM	MD M S ALI	PP, ASSAM
5	AB/1428/2021 FIXED	JAYNAL ABDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A HUSSAIN MR. A MOBARAQUE	PP, ASSAM
6	AB/1503/2021 FIXED	MAHIDUL ISLAM AND 8 ORS. Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
7	AB/1549/2021 B/O	NASIR UDDIN SK Versus THE STATE OF ASSAM	MR. A MANNAF MD J ALOM	PP, ASSAM
8	AB/1575/2021 B/O	SANJAY SARMA Versus THE STATE OF ASSAM	MR. A S CHOUDHURY MR A MOTALIB MR F A AHMED	PP, ASSAM
9	AB/1582/2021 B/O	MD. ATIQRUR RAHMAN Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
10	AB/1586/2021 B/O	ABDUL JALIL AND 5 ORS Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
11	AB/1602/2021 B/O	SURAJIT BISWAS AND ANR Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
12	AB/1603/2021 B/O	SAMSUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. A HUSSAIN MR. A MOBARAQUE	PP, ASSAM

13	AB/1609/2021 B/O	AMARESH KANTI ROY Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
14	Bail Appln./1126/2021 FIXED	SANJU GUPTA Versus THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
15	Bail Appln./1140/2021 FIXED	ANANDA ROY Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
<u>BAIL HEARING</u>				
16	AB/1131/2021 B/O	SAFINA BEGUM AND 7 ORS Versus THE STATE OF ASSAM	MR F U BARBHUIYA MS S DAS	PP, ASSAM
17	AB/1204/2021 FIXED	ABDUL KHALIQUE @ KHALIQUE MIA AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM
18	AB/1299/2021 FIXED	BHASKARJYOTI CHUTIA Versus THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
19	AB/1343/2021 (PDF COPY), FIXED	ANUPAM KAKATI Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
20	AB/1363/2021 (PDF COPY), FIXED	FAIZULLA KHAN Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM

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1)	MR. L SHARMA	25-05-2021	To	25-06-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 18

[CRIMINAL SINGLE BENCH]

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1207/2021	RAJATAP CHANDA Versus THE STATE OF ASSAM	L R MAJUMDAR MR. A Z AHMED	PP, ASSAM
2	Bail Appln./1214/2021	NIL KUMAR SINGHA Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA MR. S PHUKAN	PP, ASSAM
3	Bail Appln./1215/2021	SHRI RAMJI GIRI Versus THE STATE OF ASSAM	MR. A KHOUND	PP, ASSAM
4	Bail Appln./1217/2021	RUBUL HAZARIKA @ RUBUL ALI Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA	PP, ASSAM
5	Bail Appln./1220/2021 B/O	RAFIKUL HUSSAIN @ BABU Versus THE STATE OF ASSAM	MR. S K JAIN B ALI	PP, ASSAM
6	Bail Appln./1221/2021 B/O	MR. PRANJIT DAS Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
<u>MOTION</u>				
7	AB/1608/2021	WEKI TARO Versus THE STATE OF ASSAM	MR. P NEOG MS. B BHUYAN	SPL PP WILDLIFE FOREST ASSAM
8	AB/1614/2021 B/O	AKBAR BANJARA @ MD. AKBAR AND ANR Versus THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
9	Bail Appln./704/2021 FIXED	KAIM UDDIN BARBHUIYA AND ANR Versus THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
10	Bail Appln./962/2021 FIXED	HEMANTA DEKA Versus THE STATE OF ASSAM	MR. M U MAHMUD MR. M ALI	PP, ASSAM
11	Bail Appln./1084/2021 FIXED	RAHMAN ALI AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM

12	Bail Appln./1085/2021 FIXED	ARJUN SHARMA Versus THE UNION OF INDIA	MR. S A HUSSAIN MR D J HALOI	SC, NCB
13	Bail Appln./1113/2021 WITH SCANNED CD, FIXED	BABUL DAS Versus THE STATE OF ASSAM	MR. D BARUAH	PP, ASSAM
14	Bail Appln./1130/2021 FIXED	SALIM HUSSAIN @ SALIM KILAN Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
15	Bail Appln./1147/2021 FIXED	SAYED ASHIK ALAM Versus THE UNION OF INDIA	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	SC, NCB
16	Bail Appln./1156/2021 FIXED	INTAJ ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN	PP, ASSAM

BAIL HEARING

17	AB/1383/2021 FIXED	MAHIBUL HAQUE Versus THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
18	AB/1408/2021 FIXED	MD SHAHJAHAN SHIEKH @ SHAHJAHAN Versus STATE OF ASSAM	MR. M DUTTA MR. M ISLAM	PP, ASSAM
19	AB/1409/2021 FIXED	MD AMZAD ALI AND 2 ORS Versus STATE OF ASSAM	MR. M DUTTA MR. M ISLAM	PP, ASSAM
20	AB/1467/2021 FIXED	NABIJUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM

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1)	MR. L SHARMA	25-05-2021	To	25-06-2021
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BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

[COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1136/2021 B/O	ROJBUL HOQUE @ REJIBUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR M AHMED MR. A HUSSAIN	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

[CRIMINAL SINGLE BENCH]

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH

ONLINE COURT PROCEEDING SERVICES

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1172/2021 FIXED	PAPU KAKOTI Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. A S TAPADER C M DEKA MR M AHMED	PP, ASSAM
2	Bail Appln./1211/2021 B/O	MD. SANFUL ALI @ CHANFUL ALI Versus THE STATE OF ASSAM	MD E AHMED MR. D J DAS	PP, ASSAM
3	Bail Appln./1213/2021	KHAIRUL ISLAM @ KHAIRUL HAQUE @ KALA KHAIRUL Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
4	Bail Appln./1218/2021	ASHRAFUL ALOM Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
<u>MOTION</u>				
5	Crl.Rev.P./134/2021 WITH OFFICE NOTE	AZAD HUSSAIN Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
6	Crl.Pet./345/2021 B/O	RINKU DEY @ RINKU ROY AND 2 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
7	AB/1256/2021	MOMI SARMA AND 2 ORS Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
8	AB/1515/2021 FIXED	MOHARUDDIN ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR G BORDOLOI S KHANIKAR	PP, ASSAM
9	AB/1605/2021 B/O	SIDDIQUE HUSSAIN AND ANR Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
10	AB/1607/2021 B/O	SANKU DEY Versus THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
11	AB/1616/2021	ASRAB ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. M ISLAM MR. A H MONDAL	PP, ASSAM

BAIL HEARING (BA)

12	Bail Appln./399/2021 (P/H), WITH SCAN COPY OF CD, FIXED	SAROJ SARMA Versus THE STATE OF ASSAM	MS. K MALAKAR MR. A CHAUDHURY MR. P K DAS MR. A BHATTACHARYA MS K TALUKDAR MR. D BORA MR. A BHATTACHARJEE	PP, ASSAM
WITH				
13	Bail Appln./2801/2020	DIBAN DEKA Versus THE STATE OF ASSAM	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR N M DEKA	PP, ASSAM
WITH				
14	Bail Appln./2806/2020	DIBAN DEKA Versus THE STATE OF ASSAM	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR N M DEKA	PP, ASSAM
15	Bail Appln./790/2021 WITH OFFICE NOTE, FIXED	DILIP BARMAN Versus THE STATE OF ASSAM	MR S UKTAR	PP, ASSAM
16	Bail Appln./1180/2021 FIXED	RABIUL HAQUE Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. K MOHAMMED	PP, ASSAM
BAIL HEARING				
17	AB/1384/2021 FIXED	AMINUR ISLAM AND 7 ORS Versus THE STATE OF ASSAM	MR. M HUSSAIN MR A K DAS	PP, ASSAM
18	AB/1423/2021 FIXED	SUDEEP BHATTACHARJEE Versus THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS MS M DAS	PP, ASSAM
19	AB/1426/2021 FIXED	SANJIB MEDHI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
20	AB/1464/2021 FIXED	PHWJWNGSAR NARZARY Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
21	AB/1525/2021 FIXED	RAHIM BADASHA AND ANR. Versus THE STATE OF ASSAM	G UDDIN MR. Y SIKDAR	PP, ASSAM

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